

MR. DEPUTY CHAIRMAN: Before I call on the Finance Minister to reply to the debate, I have to make an announcement.

ANNOUNCEMENT RE: ALLOTMENT OF TIME FOR GOVERNMENT BUSINESS

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today has allocated time as follows for Government business during the remaining part of the current session of the Rajya Sabha, i.e., for the period commencing from September 4, 1957:—

1. The Wealth Tax Bill, 1957 7 hours.
2. The Railway Passenger Fares Bill, 1957 .. 3 hours.
3. The Foreign Exchange Regulation (Amendment) Bill, 1957 .. 1 hour.
4. The Insurance (Amendment) Bill, 1957 .. 1 hour.
5. The Expenditure Tax Bill, 1957 7 hours.
6. The Inter-State Corporation Bill, 1957 .. 1 hour.
7. The Legislative Councils Bill, 1957 5 hours.
8. The Dhotis (Additional Excise Duty) Amendment Bill, 1957 .. 1 hour.
9. The Cotton Fabrics (Additional Excise Duty) Bill, 1957 .. 1 hour.
10. The Delhi Municipal Corporation Bill, 1957 (For reference to a Joint Committee) .. 3 hours.
11. The Indian Tariff (Amendment) Bill, 1957 1 hour.
12. The Life Insurance Corporation (Second Amendment) Bill, 1957 1 hour.
13. The Forward Contracts (Regulations) Amendment Bill, 1957 .. 1 hour.

OTHER BUSINESS

1. Debate on Foreign Affairs (Motion to be moved on 9th September 1957) 5 hours.
2. Resolution seeking approval of ratification of the international convention for the protection of property and objects of cultural and artistic value in the event of armed conflict 1 hour.

In order to be able to complete the business by the 13th September 1957, which is the day fixed for the adjournment of the current session, the Committee has recommended that the House should also sit on Saturday, September 7, 1957, and dispense with the lunch hour as and when necessary.

THE FINANCE (NO. 2) BILL, 1957
—continued

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): Mr. Deputy Chairman, Sir, about 35 hon. Members have participated in this debate and have contributed materially to the discussions both yesterday and today, Sir, their comments and criticism ranged over a wide number of issues, some relating to the Finance Bill, many relating to the policy of Government and some to particular aspects of Governmental activities but some of these undoubtedly require reply. I shall endeavour to reply to such points as is possible for me to do so but by and large, Sir, I would like to confine myself mainly to certain broader issues of policy to which reference has been made in the course of this debate.

Sir, in regard to some of these special points made by hon. Members, I would like to take the point made by Shri Amolakh Chand in regard to grants for flood relief to U.P. I believe he said that a very small sum has been given to the State which